

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP SR No. 3840/213/HDB/2017
NAME OF THE COMPANY	Continental Intra- Tech Pvt Ltd & (07) Others
NAME OF THE PETITIONER(S)	Tara Singh Negi
NAME OF THE RESPONDENT(S)	Continental Intra- Tech Pvt Ltd (07) Others
UNDER SECTION	213

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VISAY K. SINGHAL	COMPANY SECRETARY IN PRACTICE	PCS.VISAYSINGHAL@GMAIL.COM 9899722766 011 - 41444780	Vijay K

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. Vijay K. Singhal, learned PCS for the petitioner and requested 2 weeks time.

Post the Case on 01.12.2017


Member (Technical)


Member (Judicial)